

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 622
CA(CAA)/10/ND/2024

IN THE MATTER OF:

M/s. Mist Direct Sales Pvt. Ltd.

...APPLICANT

Section

U/s 230-232(1st Motion)

Order delivered on 07.05.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Sr. Adv. U.K. Chaudhary, Adv.
NPS Chawla, Adv. Ashima Jain,
Adv. Yash Jain, Adv. Jasjeet
Singh, Adv. Pranay Sharma.

ORDER

List the matter on **14.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)